

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/180/2017
NAME OF THE PETITIONER(S) : MUNEES ENGINEERING & SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. A. DORBAVADINE
ADV

COUNSEL FOR
PETITIONER



ORDER

Counsel for petitioner present. No representation on behalf of the ROC. Time is extended for making submissions by both the parties. Put up on 03.01.2018.

^{-scr}
S Vijayaraghavan
Member (Technical)

^{-scr}
K Anantha Padmanabha Swamy
Member (Judicial)

bc